

**Government of Jammu and Kashmir**  
**Department of Law, Justice and Parliamentary Affairs**  
**Civil Secretariat ,Srinagar/Jammu**

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Subject:- Reimbursement of Pension/Family Pension to Ex-Legislatures of Union territory of Ladakh.

**Government Order No :5662-JK(LD) of 2021**

**D a t e d : 08. 12. 2021**

Whereas, the pension/family pension for the Ex-Legislators of Jammu and Kashmir is being sanctioned in terms of the Jammu and Kashmir State Legislature Members Pension Act, 1984, which has been retained for the Union territory of Jammu and Kashmir, by virtue of Jammu and Kashmir Reorganization Act, 2019, which continues with Legislative Assembly whereas the said Act has been repealed for the Union territory of Ladakh, which continues without legislature.

Whereas, the Union territory of Ladakh has expressed its inability to pay pension to the Ex-Legislators of Ladakh as there is no enabling provision under which the Union territory of Ladakh can pay pension/family pension to the Ex-Legislators.

Whereas, the office of the Principal Chief Controller of Accounts, Ministry of Home Affairs, Government of India has clarified that these pension payments should be dealt by Secretariat/DDO of the Legislative Assembly of Jammu and Kashmir; and

Whereas, with the concurrence of Finance Department, conveyed vide U.O No. FD-Code/300/ 2021-03-1156 dated 24.11.2021, the Competent Authority has accorded approval to the continuance of payment of pension/family pension along with admissible allowances in favour of Ex-Legislators belonging to the Union territory of Ladakh, whose pension / family pension has been authorized under the Jammu and Kashmir State Legislature Members' Pension Act, 1984 and the Rules framed thereunder, for which the Finance Department shall make a budgetary provision for the same and its disbursement through the concerned treasuries/ banks;

Accordingly, sanction is hereby accorded to the.-

- i. continuation of payment of pension/family pension along with admissible allowances in

favour of the Ex-Legislators, belonging to the Union territory of Ladakh, as mentioned in Annexure to this order, whose pension/ family pension has been authorized under the Jammu and Kashmir State Legislature Members' Pension Act, 1984 and the rules framed thereunder;

- ii. Finance Department shall make a budgetary provision for the same and work out modalities for disbursement of pensionary benefits through the concerned treasuries/ banks.

By Order of Lieutenant Governor.

*Sd/-*

**(Achal Sethi)**

**Secretary to Government**

No. LAW-PAB/33/2021-10

Dated :- 08 -12-2021

Copy to the:-

1. Additional Chief Secretary (Financial Commissioner) Finance Department. He is requested to make budgetary provision for the aforesaid purpose and its disbursement through the concerned treasuries/banks.
2. Advisor to Hon'ble Lieutenant Governor, Union territory of Ladakh. This is in reference to the D.O No. Adv/UTL/2021/50-52 dated 13.08.2021.
3. Principal Secretary to Hon'ble Lieutenant Governor.
4. Principal Accountant General, J&K.
5. Commissioner/Secretary to Government, General Administration Department.
6. Joint Secretary (JKL) Ministry of Home Affairs, Government of India.
7. Secretary General, J&K Legislative Assembly.
8. Director Finance, Department of Law, Justice and PA.
9. Deputy Secretary (Incharge Cell of Records of erstwhile Legislative Council).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary to Government, Department of Law, Justice & Parliamentary Affairs.
12. Government Order file.
13. File Concerned.
14. Incharge website.

  
(Manoj Kumar Pandit)

**Special Secretary to Government**

*08.12.2021*

## Annexure to

**Government Order No.5662-JK(LD) of 2021 dated 08.12.2021**

### **List of Ex-Legislators/Pensioners/Family Pensioners from Ladakh**

S.No	Name of the Ex-Legislator/ pensioner  S/Shri	PPO No.	PAO/Name of Treasury	Type of Pensioner	Amount of Monthly Pension/ Family Pension including allowances
1	Qamar Ali Akhoon	268-Leg	District Treasury, Kargil.	Ex-MLA	Rs.84,000/-
2	Feroz Ahmad Khan	536-Leg	Civil Secretariat Treasury, J&K	-do-	Rs.60,000/-
3	Asgar Ali Karbali	641-Leg	Civil Secretariat Treasury, J&K	-do-	Rs.60,000/-
4	Tsetan Namgyal	556-Leg	District Treasury, Leh	-do-	Rs.72,000/-
5	Tsering Samphel	270-Leg	District Treasury, Leh	-do-	Rs.60,000/-
6	Deldan Namgail	636-Leg	District Treasury, Leh	-do-	Rs.60,000/-
7	Nawang Rigzin Jora	644-Leg	District Treasury, Leh	-do-	Rs.78,000/-
8	Sonam Gyalson	221-Leg	District Treasury, Leh	-do-	Rs.55,000/-
9	Sonam Wangchuk Narboo	481-Leg	District Treasury, Leh	-do-	Rs.70,000/-
10	Syed Mohammad Baqir Razvi	637-Leg	Treasury Tai-Suru, District Kargil	-do-	Rs.60,000/-
11	Fatima Banoo	170-Leg	District Treasury, Kargil	W/o Late Haji Mohammad Abass, Ex-MLA	Rs.39,000/-
12	Skalzung Angdoo	318-Leg	District Treasury, Leh	MLA	Rs.60,000/-
13	Yangchan Spalzes Narboo	93-Leg	District Treasury, Leh	W/o Late Shri Sonam Narboo, Ex-MLA	Rs.42,000/-

14	Hajra Banoo	128-Leg	District Treasury, Kargil	W/o Late Munshi Habibullah, Ex-MLA	Rs.67,000/-
15	Haji Nissar Ali	433-Leg	Civil Secretariat Treasury, J&K	MLA	Rs.60,000/-
16	Ghulam Raza	509-Leg	Civil Secretariat Treasury, J&K	-do-	Rs.60,000/-
17	Narboo Gialchan	572-Leg	District Treasury, Leh	Ex-MLC	Rs.60,000/-
18	Aga Syed Ahmad Rizvi	592-Leg	Civil Secretariat Treasury, J&K	-do-	Rs.60,000/-
19	Togdan Rimpochey	370-Leg	District Treasury, Leh	-do-	Rs.60,000/-
20	Haji Anayat Ali	716-Leg	Civil Secretariat Treasury, J&K	-do-	Rs.60,000/-
21	Chering Dorjay	703-Leg	District Treasury, Leh	-do-	Rs.68,000/-
22	Zila Malu & Hasina Banoo	524 &525- F/Leg	District Treasury, Leh	W/o Late Ahmadulla Azad, Ex- MLC	Rs.18,750/- each
23	Fiza Khatoon	239- F/Leg	District Treasury, Kargil	Wife of Late Nassurullah, Ex-MLC	Rs.37,500/-
24	Roqia Banoo	248- F/Leg	Sub Treasury Drass, Kargil	Wife of Late Aziz Mohammad Qari, Ex- MLC	Rs.42,000/-
25	Tsewang Dolma	Case has been forwarded to AG's Office Srinagar for authorization of Family Pension.		Wife of Late P. Namgyal, Ex-MLC	Rs.55,500/-
26	Fatima Banoo	Case has been forwarded to AG's Office Srinagar for authorization of Family Pension.		Wife of late Aga Syed Jamal, Ex- MLC	Rs.37,500/-